

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 222 OF 2019

Dated : 30th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Torrent Power Ltd. Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission Respondent(s)**

Counsel for the Appellant(s) : Mr. Arbaaz Hussain
Ms. Sonali Jaitley Bakhshi
Ms. Sanya Kapoor
Ms. Tanima Gaur
Ms. Jayshree D.

Counsel for the Respondent(s) : Mr. C.K.Rai
Mr. Sachin Dubey
Mr. Sumit Panwar for R-1

ORDER

Learned counsel for the respondent may file reply on or before 26.11.2019 after serving advance copy on the other side. Rejoinder may be filed within three weeks thereafter i.e. on or before 26.12.2019 after serving copy on the other side.

List the matter on **05.02.2020**. In the meantime, pleadings be completed.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

kt/mkj